

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 107 OF 2016 AND  
APPEAL No. 345 of 2016 & IA No. 761 of 2016**

**Dated: 26<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 107 OF 2016**

**Raj West Power Ltd. .... Appellant(s)  
Vs.  
Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Geet Rajan

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Ms. Himanshi Andley for R-1  
  
Mr. P.N. Bhandari for Discoms

**APPEAL No. 345 of 2016 & IA No. 761 of 2016**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Appellant(s)  
Vs.  
Raj West Power Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Geet Rajan for R-1  
  
Mr. R.K. Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **25.10.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**